

**In the National Company Law Tribunal, Jaipur**

**CP No. 125 (ND)/2010**

**TA No. 145/2018**

**UNDER SECTION 397/398 OF IBC**

**In the matter of:**

**Sh. Niranjan Lal Data**

..... Applicant/Petitioners

**VS.**

**M/s. Data Infocom Ltd.**

.....Respondent

**Order delivered on 13.09.2018**

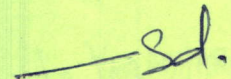
**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : Amol Vyas, Adv.

For Respondent(s) : None appeared.

**ORDER**

Learned counsel for the petitioner is present and it is seen from the earlier orders that the connected matters are to be taken together which are posted on 01.11.2018. In the circumstances post this matter on 01.11.2018 along with the connected matters namely CP No. 106,09,12/2008.



**(R. Varadharajan)  
Member (Judicial)**